


F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 29.8.2019

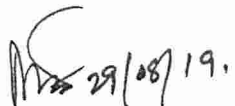
RELIEVING ORDER

Pursuant to his transfer from CESTAT Allahabad to CESTAT Bangalore vide Office order of even no. dated 22.8.2019, Shri Rohit Kumar Shukla, Asstt. Registrar is relieved of his duties from CESTAT Allahabad w.e.f. 30.8.2019 (A/N) and he is directed to report for further duties at CESTAT Bangalore on or before 5.9.2019.


(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Sr. Members, CESTAT, Allahabad/ Bangalore
3. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
4. P.A. to Registrar, CESTAT, New Delhi
5. Shri Rohit Kumar Shukla, Asstt. Registrar, CESTAT, Allahabad
6. The Dy. Registrar/ Asstt. Registrar, CESTAT, Allahabad/ Bangalore
7. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
8. Accounts Officer, CESTAT, Delhi
9. Personal file/ Service Book
10. Website /Guard file/ Office copy


Dy. Registrar